

price of Rs. 36.00 per maund fixed for U.P. factories.

(b) About 44,000 tons.

**INSTALLATION OF GROUND LIGHTING EQUIPMENT AT THE AERODROMES OF SANTA CRUZ, KUMBHIGRAM, CHANDIGARH AND BARODA**

\*564. MOULANA M. FARUQI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what progress has so far been made with regard to the installation of ground lighting equipment at the aerodromes of Santa Cruz, Kumbhigram, Chandigarh and Baroda, and

(b) what is the cost of the scheme?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) and (b). I lay on the Table of the Sabha a statement giving the requisite information.

**STATEMENT**

*Progress made in the installation of ground lighting equipment at Santa Cruz, Kumbhigram, Chandigarh and Baroda aerodromes and the estimated cost of the scheme*

Name of the aerodrome and the progress made	Estimated cost of the scheme (Rs. in lakhs)
---------------------------------------------	---------------------------------------------

I. Santa Cruz.—(i) A revised estimate was sanctioned in November, 1956 for providing ground lighting facilities. The work of installation of runway lights on instrument and non-instrument runways has been completed. The work relating to installation of approach lights on the East end of the runway has, however, been stopped, as the East-West runway is now being further extended. This work is expected to be completed along with the extension of the runway by 31-12-1959.

18.14

(ii) An estimate was sanctioned in June, 1957, for the extension of East-West runway in order to make it fit for Jet

18.00

Name of the aerodrome and the progress made	Estimated cost of the scheme (Rs. in lakhs)
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operations. This estimate *inter alia* included the provision for ground lighting for the portion of the runway proposed to be extended and for the improvement of ground lighting on the existing portion of the runway. Orders for necessary equipment have been placed and the work is expected to be completed along with the extension of the runway by 31-12-1959.

II. Kumbhigram, Chandigarh and Baroda.—Estimates for the works have been sanctioned. These three works involved a foreign exchange expenditure of Rs. 7.95 lakhs on the purchase of equipment. Taking into consideration the present acute shortage of foreign exchange and the overall requirements of the Civil Aviation Department, it has not been possible so far to release the necessary foreign exchange required for the purchase of ground lighting equipment for Kumbhigram, Baroda and Chandigarh aerodromes.

Kumbhigram . . . .	1.71
Chandigarh . . . .	3.53
Baroda . . . .	4.13
GRAND TOTAL . . . .	47.51

**रोड ट्रांसपोर्ट कारपोरेशन एक्ट, १९५० का संशोधन**

\*५६५. श्री राम सहाय : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि क्या राज्य सरकारों द्वारा स्थापित किये गये कारपोरेशन के कार्य को आसान करने की दृष्टि से रोड ट्रांसपोर्ट कारपोरेशन एक्ट, १९५० में संशोधन करने का जो प्रस्ताव था क्या उसे अन्तिम रूप दे दिया गया; यदि हां, तो संशोधन करने वाले विधेयक के संसद् में कब प्रस्तुत किये जाने की संभावना है ?